

What steps, if any, do the Government propose to take to check the derogatory activities on the image of this country, that these persons have made if any?

SHRI H. M. PATEL: I hope the hon. Member will realise that this particular Godman started his activities in 1970-71 and in 1972 he was arrested and, I hope, that the Government in those days, had gone into all these. I will certainly go into the matter now to see what can be done in regard to this.

श्री रामधारी शास्त्री : मंत्री महोदय ने अपने उत्तर में बताया है कि बालयोगेश्वर के मेकेटरी ने गोल-माल किया और उस के सामान में से स्मगल की हुई चीजें बगमद की गईं। लेकिन बालयोगेश्वर की आज्ञा से यह सब खर्च किया जाता है, और उन के लिए किया जाता है। क्या सरकार इस बात पर विचार करेगी कि बालयोगेश्वर के खिलाफ क्रिमिनल केस चलाया जाये? क्या सरकार यह भी ध्यान रखेगी कि बालयोगेश्वर इस लिये पकड़ में नहीं आ पा रहे हैं कि बहुत से अधिकारी उन के चेले हैं?

SHRI H. M. PATEL: Sir, as I said, Shri Balu Yogeshwar at the moment is not in this country. We can only start the proceedings under the law and, there is no law under which he can be prosecuted.

ग्रामीण क्षेत्रों में गैर-राष्ट्रीयकृत बैंकों की शाखायें खोलना

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\*797. डा० लक्ष्मी नारायण पांडेय : श्री कलचन्ध बर्मा

क्या वित्त तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करेंगे कि क्या सरकार का विचार उन बैंकों को जिनका राष्ट्रीयकरण नहीं किया गया, ग्रामीण क्षेत्रों में अपनी शाखाएँ खोलने को प्रोत्साहित करने का है?

THE MINISTER OF FINANCE & REVENUE AND BANKING (SHRI H. M. PATEL): The policy of the Government and the Reserve Bank of India is to secure enlargement of the branch net work of commercial banks in the rural areas. The Indian commercial banks in the private sector are also implementing this policy.

डा० लक्ष्मी नारायण पांडेय : क्या वह सही है कि सरकार की नीति के बावजूद

व्यावसायिक या वाणिज्यिक बैंक ग्रामीण क्षेत्रों में न जा कर केवल शहरी क्षेत्रों तक ही सीमित रह जाते हैं या शहर के निकटवर्ती स्थानों में शाखाएँ खोलते हैं, जिसके कारण ग्रामीण अंचलों में रहने वाले किसान और दूसरे लोग बैंकों की सुविधाओं से वंचित रह जाते हैं; यदि हाँ, तो क्या सरकार इस बात की तरफ ध्यान देगी कि ये बैंक ग्रामीण अंचलों में जा कर कार्य करें और वहाँ उनकी अधिक-धिक शाखाएँ खुलें?

SHRI H. M. PATEL: Sir, in fact, even the private sector banks have started opening branches in the rural areas and in almost the same proportion as the public sector banks.

डा० लक्ष्मी नारायण पांडेय : मैंने पूछा है कि वाणिज्यिक बैंकों की शाखाएँ केवल शहरों में ही खुलती हैं या शहरों के निकटवर्ती स्थानों पर खुलती हैं और वे वहाँ से ग्रामीण लोगों को फिनांस करती हैं, इस लिए क्या ऐसा कोई प्रबन्ध किया गया है कि ये बैंक अधिकतर ग्रामीण और सुदूर क्षेत्रों में भी अपनी शाखाएँ खोलें। मैं यह भी जानना चाहता हूँ कि गैर-सरकारी क्षेत्र के वाणिज्यिक बैंकों ने ग्रामीण अंचलों में 1976-77 में कितनी शाखाएँ खोली हैं और 1977-78 में वे कितनी शाखाएँ खोलेंगे।

SHRI H. M. PATEL: Sir, I cannot tell exactly the branches they will open in 1977-78. But, what I said was that the private sector banks have opened branches in rural areas to almost the same extent as nationalised banks. Now, the nationalised banks have already opened 35.4% branches in the rural areas in the last five years. Indian private sector banks have also opened 807 branches. The non-scheduled banks have also opened branches in the rural areas but naturally they are very small and the number of very negligible.

डा० लक्ष्मी नारायण पांडेय : मेरे प्रश्न का उत्तर नहीं आया। मैंने पूछा कि कितने ब्रान्चेज खोले हैं और कितने और खोलने का प्रस्ताव है? माननीय मंत्री जी के पास अभी उत्तर नहीं है तो वह बाद में सभा पटल पर उत्तर में संबंधित बातें रख दें।

**SHRI H. M. PATEL:** Indian scheduled commercial banks have opened 788 branches in the rural areas and the Indian non-scheduled banks have opened 18 branches.

**SHRI JAGANNATH RAO:** Sir, the rural banks were opened a few years ago with the object of helping the poor in the rural areas. May I know if the Reserve Bank has conducted any evaluation study as to whether the banks have been able to achieve the purpose for which they were opened?

**SHRI H. M. PATEL:** The rural banks were opened by the government with the intention of reaching those sections of the people in the rural areas whom other banks were not able to reach. The Reserve Bank has appointed an evaluation committee to see how far the objectives with which the rural banks were established are being achieved and to consider in what way they can be developed further.

बी बसुर्बल राष्ठीयकृत बैक गावों के अंदर शाखाएं नहीं खोलने है और जिन्होंने खोले हैं वे पांच किलोमीटर से ज्यादा दूर के लोग को कर्जा नहीं देते हैं, तो जो दूर के गाव में रहते हैं उन लोगों को कर्जा देने के लिए आपके पास क्या व्यवस्था है?

**SHRI H. M. PATEL:** This was precisely the reason why the regional rural banks were organised. Now, we are considering the question whether regional rural banks have been able to reach the people. The whole question is being considered from the point of view that every section in the rural areas gets credit facilities if they want.

#### Exports of Coca Cola Export Corporation and Parle Company.

\*799. **SHRI DHARAMSINH BHAI PATEL:** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the exports of Coca Cola Export Corporation and Parle Company during the year 1976-77;

(b) the import licences (other than replenishment licences) granted to these Companies; and

(c) criteria for giving import licences other than replenishment licences?

**THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARMAJI):** (a) to (c). A statement is laid on the Table of the House.

#### Statement

Coca Cola Export Corporation	Parle Company
a) Rs. 1,83,969/-	Nil.
(b) Import licence for ingredients of concentrates for Rs. 2,61,000/-	Import licence for raw materials for Rs. 49,683/- and release order in STC for supply of raw materials for Rs. 73,145/-
(c) The import licence to M/s. Coca Cola Export Corporation was issued on the recommendation of the Dept. of Industrial Development to meet their requirements for three months against their import application for 1975-76.	Import licence to M/s. Parle Company was issued according to their entitlement under the automatic licensing scheme. It is an Indian company and there is no export obligation.

**बी बर्बसिंह झाई पटेल:** अध्यक्ष महोदय, श्री वाणिज्य मंत्री ने बताया है कि 1976 में 1,83,969 रुपए का मैं कोका कोला एक्सपोर्ट कार्पोरेशन की ओर से एक्सपोर्ट हुआ। इससे पूर्व मेरे अगस्टाई क्वेश्चन नं० 3750, दिनांक 15 जुलाई, 1977 के उत्तर में वाणिज्य मंत्री ने बताया था कि मैं कोका कोला एक्सपोर्ट कार्पोरेशन ने

1971 में 1,45,88,663 रु० का, 1972 में 1,45,41,760 रु० का, 1973 में 1,88,31,127 रु० का, 1974 में 1,21,08,754 रु० का और 1975 में केवल 5,43,328 रुपए का एक्सपोर्ट किया। इस प्रकार यह स्पष्ट है कि मैं कोका कोला एक्सपोर्ट कार्पोरेशन ने विदेशी मुद्रा के अर्जन में इस देश का बहुत नुकसान किया है। मैं मंत्री